

GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

RAJYA SABHA
UNSTARRED QUESTION NO - 3763
ANSWERED ON - 25/03/2026

CONTRIBUTIONS BY STATE GOVERNMENTS TO NHAI

3763. DR. KANIMOZHI NVN SOMU:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:-

(a) the State-wise details of contribution made by State Governments to the National Highways Authority of India (NHAI) during the last five years, including financial contributions, land or right-of-way support, cost-sharing and other in-kind inputs, year-wise; and

(b) the details of any reimbursement, adjustment or settlement made by the Ministry in respect of such contribution, State-wise?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) & (b) Government in Ministry of Road Transport & Highways is primarily responsible for development of National Highways (NHs). Generally, cost of development & maintenance of NH projects is borne by the Central Government. However, in some projects, cost of Land Acquisition (LA)/construction is also shared by the State Governments in specific circumstances to improve the viability of the project.

Several States have already contributed/agreed to contribute towards the cost of land acquisition for specific NH projects including the States of Kerala, Bihar, Tamil Nadu, Karnataka, Andhra Pradesh, Odisha, Punjab, Himachal Pradesh, West Bengal, Uttar Pradesh, Haryana. Some other States such as Nagaland, Manipur, Assam have provided land free of cost for the development of certain NH works. In certain cases, State GST and royalty on minerals etc. are also reimbursed by the State Governments. The details are annexed.

ANNEXURE REFERRED TO IN REPLY TO PART (a) AND (b) OF RAJYA SABHA UNSTARRED QUESTION NO. 3763 ANSWERED ON 25/03/2026 ASKED BY DR. KANIMOZHI NVN SOMU REGARDING 'CONTRIBUTIONS BY STATE GOVERNMENTS TO NHAI'

Details of funds agreed to be contributed by State Governments for development of NHs, including LA cost.

S. No.	State/UT	Total Contribution (Rs. in crores)	Remarks
1	Uttar Pradesh	2301	
2	Himachal Pradesh	14.93	
3	West Bengal	7	
4	Uttarakhand	61	
5	Tamil Nadu	107	
6	Assam	125.00	Also committed for sharing LA cost for Guwahati Ring Road and Kaziranga elevated project which shall be quantified after LA is completed.
7	Odisha	228.59	Also contributed towards LA Cost of Bhubaneswar Capital Ring Road which shall be quantified after LA is completed.
8	Maharashtra	20.71	Also committed towards LA Cost in Pune, about Rs 700 crore
9	Kerala	5,580.74	
10	J&K	122.51	
11	Delhi	654	Also committed Rs.3700 Crore for Eastern Peripheral Expressway
12	Haryana	3114	
13	Jharkhand	115	
14	Andhra Pradesh	71	
15	Madhya Pradesh		Committed 25% of the land cost for Indore Western Bypass (Rs.1320 Cr.) and 50% of the land cost for Indore Eastern Bypass (Rs.1172.49 Cr.)
16	Bihar	396.08	
17	Punjab	132.00	
18	Gujarat	-	Government of Gujarat has provided land (685.97 Ha) free of cost for construction of Ahmedabad-Dholera Greenfield Alignment (NH-751)- FY-2024-25
19	Telangana	100.00	
20	Karnataka	528.08	Also committed towards Land Cost of Satellite Town Ring Road in Bangalore.
